

## **L.D. News**

### **Core Group**

Shri P.S. Bindra, Jt Legal Adviser has been nominated as a member to the Core Group setup by Govt. of India Ministry of Consumer Affairs, Food & Public Distribution for drafting Ware House Receipts Act and also nominated as a member to the working group set-up by the Bank on Ware House receipts and Commodity Futures.

Shri P.S. Bindra, Jt. Legal Adviser has been nominated as Nodal Officer of the Dept. in the Inter Departmental Core Group, set-up to coordinate Regulatory and Supervisory concerns involving Anti Money Laundering, between the Core Group and the Depts.

### **Congrats!**

Shri R.K. Gupta, Deputy Legal Adviser has been promoted to the post of Joint Legal Adviser (Gr. E) with effect from 7th July 2004.

Shri N.V. Nikalje, has been promoted as Rajbhasha Officer with effect from 8th November 2004 and retained in Legal Department.

### **Transfer**

Shri E.M. Sali, Assistant Legal Adviser attached to Legal Cell, Chennai has been transferred to Legal Cell, Lucknow with effect from 1-11-2004.

Smt. B. Jhanshree, Legal Officer, Central Office, Mumbai has been transferred to Legal Cell, Hyderabad with effect from 6-11-2004.

Shri G.R. Reddy, Legal Officer, Legal Cell, Hyderabad has been transferred to Legal Cell, Chennai with effect from 27-11-2004.

### **Welcome**

Shri C. Pushparaj, PS Gr. B reported to Legal Department on 4-10-2004 from Secretary's Department.

Shri S.T. Chavan, Peon from RBI Services Board has been promoted to the post of Subedar Gr. B and reported to Legal Department on 1-10-2004.

Shri V.N. Kadav, Subedar Gr. II has been promoted to Subedar Gr. I and reported to Legal Department on 1-10-2004 from the Department of Non-Banking Supervision.

### **Hindi Day**

The Department celebrated Hindi Day on 9th November 2004 with great enthusiasm.

**Training**

Shri R.K. Gupta, Joint Legal Adviser attended the training programme on Advanced Central Banking from 29-11-2004 to 4-12-2004 conducted by Bankers Training College.

Shri B.S.V. Nair, Assistant Legal Adviser attended the 48th Programme on Currency Management from 6-12-2004 to 11-12-2004 conducted by Reserve Bank of India Staff College, Chennai.

**Legal Study Circle**

Shri R.N. Trivedi, Law Secretary, Govt. of India, delivered lecture on Prevention of Money Laundering Act, 2002 and the obligation of Banking Companies, Financial Institutions etc.

**Good bye**

Shri N.V. Deshpande, Pr. Legal Adviser retired from the services of the Bank at the close of business on 31st December 2004.